Declaration of Assets and Liabilities

I, SUMAN son/daughter/wife of RAKESH KUMAR SINHA

aged. 33 years, belonging to PATNA

service and presently working as BIHAR VIDHAN SABHA, PATNA

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

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A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	7,000	Earliary			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	12,26000 gir doposi)			
(111)	Bonds, Debentures and Shares in companies	SIP: 3:000 monthly				
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	28,000 Annual Dremium				
(v)	(details of Reg-1 make, etc.)	two hee less to BROJFA	pand			
(vi)	Jewellery (give details of weight and value)	30/000/0000000000000000000000000000000				
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr. No.	Description	Self	Spouse Name(5)	Dependent-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			4		
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	Conception from the content of the c	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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(iv)	Property Tax			
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Note:

(d) dues to departments dealing with telephones

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.